

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/223/2017
NAME OF THE PETITIONER(S) : CO JEWEL HALL MARKINGS PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	B. Sarath babu	For Respo.	B. Sarath
	SANKAR VARADARAJAN	FOR APPLICANT	P.M. Vathal
	P.M. VATHAL		

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to make submissions. At request, time is enlarged. Put up on 26.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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